

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 23.12.05

Registration No. 1174/05

Ajay Singh

Applicant (s)

VERSUS

M. O. L. 2074

Respondent (s)

A copy of the ORDER dated 20.12.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

20.12.05

To,

Shri Subodh Kax Kathar, counsel for the applicant.

The learned counsel for the applicant seeks permission to withdraw this OA with a ~~xx~~ liberty to file a fresh petition in the appropriate forum. Permission is granted. The OA is dismissed as withdraw with a liberty to the applicant to approach the appropriate forum and if so advised.

Sd/-

(Madan Mohan)
Judicial Member

सत्य पतिलिपि

उप-रजिस्ट्रार

DY. REGISTRAR

केन्द्रीय प्रशासनिक अधिकरण

CENTRAL ADMINISTRATIVE TRIBUNAL

जबलपुर बेंच, जबलपुर

JABALPUR BENCH, JABALPUR

GRPR-119

23.12